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Title: Issue regarding increase in the Excise Duty on Petrol and Diesel.

DR. P. VENUGOPAL (TIRUVALLUR): Thank you, hon. Speaker, Madam. On behalf of my Party, AIADMK, I rise to oppose the Notification that the hon. Minister Shri Arun Jaitley has laid on the floor of the House.

Through this notification, the Government is increasing the basic excise duty on unbranded petrol, branded petrol, unbranded diesel...(*Interruptions*)

माननीय अध्यक्ष : नहीं, नहीं। यह मैटर आज नहीं उठाना है।

â€¦(बख़्त)

DR. P. VENUGOPAL: This will seriously affect the already burdened common men of this country.

This increase in the Excise Duty on petrol and diesel will lead to increase in transportation cost, which will increase the food inflation; and this will further increase the prices of essential commodities, which are already skyrocketing.

Hence, we oppose this move of the Government to increase the Excise Duty on petrol and diesel. The hon. Chief Minister of Tamil Nadu had already written a letter to the hon. Prime Minister of the country in this regard.

We oppose this move and request the Government to roll back the rise in the prices of petrol and diesel and restore it to the normal level.

HON. SPEAKER:

Dr. K. Kamaraj,

Shrimati V. Satyabama and

Shri Sankar Prasad Datta are permitted to associate with the issued by Dr. P. Venugopal.